

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-32-2020****IN****CRIMINAL WRIT PETITION NO.75 OF 2016**

Suresh M. Mhalsekar

... Petitioner

Versus

Swati S. Mhalsekar

... Respondent

Shri Shailesh Redkar, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 5 NOVEMBER 2020****P.C. :**

The petitioner's counsel is said to be in some personal difficulty.

2. Post the matter on 27.11.2020.

DAMA SESHADRI NAIDU, J.

NH